

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

In view of the modification to the current Roster, it is hereby notified for the information of all the concerned that the fresh/ before notice criminal matters listed before the Single Bench of Hon'ble the Acting Chief Justice today on 06-06-2026 in Supplementary- I Cause list, are transferred to the Single Bench of Hon'ble Mr. Justice Sanjay Dhar.

By Order.

Dated:- 06-06-2026.

Sd/-
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Acting Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
... for information.
3. Incharge NIC for uploading the notice/ fresh cause list/s on the official website of the Hon'ble High Court and for making all the necessary arrangements.
4. Incharge Developer for necessary action.
5. Notice boards.
6. Office file.